

**New Pensionary Benefit Scheme for Agricultural Workers**

2679. SHRI K.M. KHAN : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that Government have launched a new pensionary benefit scheme for the welfare of the agricultural workers;

(b) if so, what are the details thereof and how the agricultural workers have access to this pension scheme; and

(c) how many agricultural workers are rely to be covered under the scheme in its first phase?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMUNI LALL) : (a) to (c) A new social security scheme namely 'Krishi Shramik Samajik Suraksha Yojana—2001' has been launched for the agricultural workers. The scheme which is being implemented by the Life Insurance Corporation (LIC), *inter alia*, includes pension benefits upon surviving upto the age of 60 years. The amount of pension ranges from Rs. 100/- to Rs. 1900/- depending on the age of entry to the scheme. Agricultural workers in the age group of 18 to 50 years are eligible under the Scheme. The worker will pay Re. 1/- per day or Rs. 365/- per year and the Government will pay Rs. 2/- per day or Rs. 730/- per year per beneficiary. It is proposed to cover 10 lakh agricultural workers in 50 districts during a span of three years in the first phase.

**Medical Facilities for Beedi Workers**

2680. DR. SWAMI SAKSHI JI MAHARAJ : Will the Minister of LABOUR be pleased to state :

(a) the details of the medical facilities for Beedi workers in the country;

(b) the hospitals for beedi workers which are functioning satisfactorily;

(c) the hospitals which are facing problems of shortage of medicine and staff;

(d) the hospitals which are plagued with the problems of diversion of medicines; and

(e) the steps taken/being taken in the above matters ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMUNI LALL) : (a) Statement is annexed. (*See below*).

(b) All the four hospitals are functioning satisfactorily.

(c) and (d) Nil.

(e) Does not arise.

**Statement**

*Medical Facilities for Beedi Workers*

1. Reservation of beds in T.B. Hospitals.
2. Re-imbursement of actual cost of treatment to beedi workers suffering from Cancer.
3. Treatment of workers suffering from Mental Diseases and also grant of subsistence allowance and other benefits to such workers.
4. Grant of financial assistance to Beedi Workers (including Gharkhata Workers) for purchase of Spectacles.
5. Grant-in-aid to bodies/organisation providing indoor treatment to Beedi Workers suffering from Leprosy and also grant of subsistence allowance to the eligible workers.
6. Financial assistance under Maternity Benefit Scheme for Female Beedi Workers.
7. Payment of monetary compensation for sterilization to Beedi Workers.
8. Re-imbursement of expenditure to Beedi Workers suffering from Heart Diseases.
9. Re-imbursement of expenditure to Beedi Workers for Kidney Transplantation.
10. 210 dispensaries and 4 hospitals have been set up for providing free medical care to the beedi workers.

**Decline in Export of Labour Intensive Goods**

†2681. SHRI KAPIL SIBAL : Will the Minister of LABOUR be pleased to state :

(a) whether Government's attention has been drawn to the news-item under the caption, "Exports of labour intensive goods decline" which appeared in the 'Financial Express' dated 21st November, 2001;

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†Original notice of the question was received in Hindi.